

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 135 OF 2019 &
IA NOS. 464 & 963 OF 2019**

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. Nidar Utilities Panvel Limited Liability Partnership **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Ekta Bhasin
Ms. Amahe Cama

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Shivankur Shukla for R-1

Mr. Sudhanshu S.Choudhari
Mr. Yogesh S.K. for R-2

Mr. Pankaj Kumar Mishra for R-9

ORDER

List the matter on **06.11.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj